SHRI S. N. MISHRA: As I said, we make tie allocations on a population basis to the States and the States are naturally expected to pay more attention to those areas.

PROF. G. RANG A: So far as the States are concerned, they attend to the areas which are under their own jurisdiction. When I say underdeveloped areas, I refer to areas in Assam, Orissa and Bihar. Is any effort being made on all-India basis to make additional allotments to the States?

SHRI S. N. MISHRA: No such additional allotment is made on that basis.

SHRI M. VALIULLA: What is the total amount set aside during the Plan period for this purpose?

SHRI S. N. MISHRA: The entire amount was Rs. 15 crores.

SHRI M. VALIULLA: Out of it, Rs. 4* crores have been released this year. May I know how much has been released so far altogether?

SHRI S, N. MISHRA: Altogether, up to the present moment, the short-fall would be to the extent of 20 to 25 per cent.

DR. RAGHUBIR SINH: Are there any States which have not spent all the sums allotted to them?

SHRI S. N. MISHRA: Yes, Sir, there are many States.

SHRI P. S. RAJAGOPAL NAIDU: What is the amount that would lapse under this head?

SHRI S. N. MISHRA: I cannot give the exact figure now, but probably after these releases we are going to surrender about Rs. 140-168 lakhs.

*441. [Postponed to the 7th April 1955.]

*442. [Postponed to the 1th April 1955.]

महा-दिस्सी का निर्माण

*४४२. श्री नवाव सिंह चाँहान : क्या निर्माण, आवास तथा संभरण मंत्री यह बातने की कृषा करेंगे कि :

- (क) क्या महानिदल्ली के निर्माण के लिए सरकार की कोई योजना हैं; और
- (स) यदि हां, तो उस योजना का विवरण क्या है ?

t [DEVELOPMENT OF GREATER DELHI

- *443. SHRI NAWAB SINGH CHAU-HAN: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) whether Government have any scheme for the development of Greater Delhi; and
- (b) if so, what are the details of the scheme?]

स्चना तथा प्रसारण मंत्री (हा० बा० वि० कंसकर): (क) एंसी कोई विशंष योजना इस समय सरकार के सामने नहीं हैं।

(स) यह सवाल पेंदा ही नहीं होता ।

ttTHE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) There is no such specific scheme before Government at present.

(b) Does not arise.]

श्री नवाब सिंह चाँहान : पुरानी दिल्ली ऑर नई दिल्ली की जो बस्तियां हैं उनको मिला कर किसी भी समय एक सुव्यवस्थित शहर बनाने की कोई स्कीम हैं ? क्या सरकार को इसका कोई पता हैं ?

डा० बी० बि० कंसकर: इस प्रकार की एक स्कीम सोची जा रही थी, लेकिन हमारं

†English translation.

3516 ली के उपनगरों

सामने दिक्कत यह आ पड़ी कि दिल्ली के आस पास जो जमीनें हैं उन पर भिन्न-भिन्न प्रकार की संस्थाओं का अधिकार हैं, जैसे कि दिल्ली इन्ध्र्वमेंट ट्रस्ट, नोटिफाइड एरिया कमेटी और दिल्ली स्टंट गवर्नमेंट के कुछ और महक्तमे। इन सब के हाथ में अलग अलग तरह की जमीनें हैं । जब तक ये जमीनें किसी एक अधारिटी के हाथ में नहीं आयेंगी तब तक कोई योजना बनाना मुस्किल हैं ।

श्री नवाव सिंह चौंहान: क्या में जान सकता हुं कि केन्द्रीय सरकार क्या इन जमीनों को से नहीं सकती हैं? क्या उसे एसा कोई अधिकार नहीं हैं?

डा० बा० वि० कंसकर: इसके लिये लेजिस्लेशन की आवश्यकता पहुंगी और इस प्रकार की कोई अथारिटी बनाने के लिये इस समय विचार हो रहा हैं लेकिन जब तक कि एक अथारिटी महीं बनेगी तब तक किसी योजना के निर्माण की बात सोचना मुश्कित हैं।

श्री कृष्णकान्त व्यास : में यह जानना चाहता हूं कि दिल्ली, नई दिल्ली और उनके उपनगरों की आबादी इस दक्त क्या होगी ?

डा० **वा० वि० कंसकर** : इसके लिये नोटिस चाहिये ।

PROF. G. RANG A: May I know what steps are being taken to bring about co-ordination as between an these three or four authorities which are already there?

DR, B. V. KESKAR: This question JS being actively pursued. As I said, the authorities who possess land round about Delhi are many and varied, and the question of co-ordinating all of them and creating an over-all authority is being pursued and I hope that such an authority will be formed soon.

श्री कृष्णकान्त स्थास : क्या मंत्री महोदय यह कतायोंगे कि नई दिल्ली में और भी उपनगरों के बनाने की कोई योजना हैं? डा० बी० वि० केसकर: नई दिल्ली के उपनगरों के लिये मुक्ते नोटिस चाहिये।

ALL INDIA SERVICE OF IRRIGATION AND HYDRO-ELECTRIC ENGINEERS

*444. SHRI M. VALIULLA: Will the Minister for IRRIGATION AND POWER be pleased to state:

- (a) whether opinions were called for from the State Governments regarding the formation of an All India Service of Irrigation and Hydro-Electric Engineers;
- (b) if so, which of the States expressed their views for and against the proposal; and
- (c) whether Government intend to constitute the All India Service of Engineers and if so, when?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) to (c). A statement is laid on the Table of the Sabha.

STATEMENT

Formation of an *Indian* Engineering *Service* (*Irrigation and Hydro-Electric Engineers*).

The late Ministry of Works, Mines and Power addressed a letter in January 1950 to all the State Governments requesting them to participate and co-operate in the scheme of formation of an Indian Engineering Service (Irrigation and Hydro-Electric Engineers).

- (i) The following States were in favour of the scheme:
 - (1) Punjab;
 - (2) Bihar;
 - (3) Orissa;
 - (4) Bhopal;
 - (5) Saurashtra;
 - (6) Vindhya Pradesh;
 - (7) Himachal Pradesh;
 - (8) PEPSU;
 - (9) Travancore-Cochin;